## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/680/(IB)/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: PRASHANTH PROPERTIES PVT LTD

UNDER SECTION

: 9 RULE 6

Represented by Name (in Capital) Preethi S. Alasu Petition for Ray'ayopal & Rayhunation Advocatio

2. M. Gupinothan for Kisikarthik Raja Adrocate

Aespondent M. G

## **ORDER**

Both the counsels are present and filed a joint memo stating that the matter has been settled between the parties. Joint memo of settlement is filed. Taken on record. Matter is disposed of as closed.

- sel -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

- sel -(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)